

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

This, the 16<sup>th</sup> day of May, 2005.

CCP 9/2004 in O.A.No. 367/2000

**HON'BLE SHRI SHANKAR RAJU MEMBER (J)**  
**HON'BLE SHRI S.P. ARYA MEMBER (A)**

Mohd. Riaz aged about 33 years son of late Sri Mohd. Ishaq r/o 58/113, Hussainganj, Lucknow.

...Applicant

By Advocate:Sri Amit Verma for Sri A.Moin

Versus

1. Sri Ajay Prasad , Defence Secretary Ministry of Defense, New Delhi.
2. Sri Uttpal Bhattacharya, Chief Engineer, Enginner Branch, Central Command, Lucknow.

..Respondent

By Advocate:Sri S.P.Singh

**ORDER (ORAL)**

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

Heard the counsel. An order passed in compliance of the directions issued by this Tribunal, Review Committee has recommended the name of the applicant in accordance with rules as the applicant has secured 47 marks out of 100. It was recommended that the case of the individual be considered based on merits in relation to other candidates in other compassionate Boards and subject to availability of vacancy. The follow up action has not been indicated by the respondent.

In this view of the matter, we dispose of the CCP with a direction to the respondents to reconsider the matter and to give a reasoned order on the follow up action which was to satisfy the compliance of the order of the Tribunal in true letter and spirit. Aforesaid order shall be passed within a period of two months from the date of

receipt of the present order. CCP stands disposed of.

Notices are discharged.

2020  
(S.P. ARYA)  
MEMBER (A)

S. Raju  
(SHANKAR RAJU)  
MEMBER (J)